

श्री अटल बिहारी वाजपेयी :

क्या शिक्षा तथा युवक सेवा मन्त्री यह बताने की कृपा करेंगे कि :

(क) वैज्ञानिक तथा पारिभाषिक शब्दावली आयोग पर अब तक कितना व्यय किया गया है, इस आयोग द्वारा प्रकाशित पुस्तकों के नाम क्या हैं तथा उनकी बिक्री से कितनी राशि प्राप्त हुई और ;

(ख) भविष्य में इस आयोग द्वारा किस प्रकार के प्रकाशन निकालने का विचार है ?

शिक्षा तथा युवक सेवा मंत्रालय में राज्य मंत्री (श्री भक्त बर्षन) : (क) शायद माननीय सदस्यों का आशय आयोग द्वारा अपने प्रकाशनों पर किये गये खर्च से है। उस आधार पर एक विवरण सभा पटल पर रखा गया है। [पुस्तकालय में रखा गया देखिये संख्या LT—340/69]

(ख) आयोग की योजनाएं ऐसे कुछ विषयों शब्द कोष परिभाषात्मक शब्दकोष श्रेण्य ग्रंथ के अनुदान आदि का प्रकाशित करने की हैं, जिनको हमारे विश्वविद्यालय शायद इस समय हाथ में लेने की स्थिति में न हों। किन्तु भविष्य के कार्यक्रम के बारे में कोई अन्तिम निर्णय अभी तक नहीं लिया गया है। क्यों कि यह अभी तक विचाराधीन है।

Revision of Air-Fares and Freight Rates

3046. SHRI GADILINGANA GOWD: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Air India/Indian Airlines are contemplating to revise the air-fare/freight rates ; and

(b) if so, the details thereof and the reasons therefor ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) There is no such proposal at present, except for promotional fares by Air-India, subject to I.A.T.A. Regulations.

(b) Does not arise.

Indian Students Studying in Foreign Countries

3047. SHRI GADILINGANA GOWD: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the State-wise number of Indian students in foreign countries, country-wise, and the subjects in which they are specialising ;

(b) the number of such students who have over-stayed abroad ;

(c) the reasons for their overstay ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) A statement of Indian students abroad, country-wise and subject-wise is laid on the Table of the Sabha. [Placed in Library. See No LT-341/69]. State-wise break-up is not available.

(b) and (c). Information is not available.

Pak Nationals in Andhra Pradesh

3048. SHRI GADILINGANA GOWD: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Pakistani nationals who have settled in the State of Andhra Pradesh during the last five years ;

(b) the number of persons out of them who have extended their period of stay ;

(c) the number of persons out of them who have returned to Pakistan ; and

(d) the number out of them to whom notices have been issued ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (d). The number of Pakistani nationals who came to Andhra Pradesh during the five years from 1964 to 1968 was 6402. Of them, 5 were granted settlement facilities, 254 were granted extension of stay, 5994 returned to Pakistan and 43 were served with quit notices. Of the 43 persons, who were served with quit notices, 9 returned to Pakistan on service of such notices, 33 were deported and the remaining 1 filed a writ petition which pending in the High Court.